

Central Administrative Tribunal  
Principal Bench

New Delhi, dated this the 8th November, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

O.A. No. 216 of 2000

1. Krishan Kumar,  
S/o Shri Khushal Chand,  
Storeman,  
Office of Dy. Chief Engineer (Const)/TKJ,  
Northern Railway,  
Tilak Bridge, New Delhi.
  2. Kartar Singh,  
S/o Shri Khushal Chand .. Applicants
- Versus
1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.
  2. The Chief Administrative Officer (Const),  
Northern Railway, Kashmere Gate,  
Delhi. .. Respondents

O.A. No. 224 of 2000

S/Shri

1. Brij Lal,  
S/o Shri Basanta Ram
2. Jagat Pal Singh,  
S/o Shri Chander Pal Singh
3. Suraj Pal,  
S/o Shri Dawarika Prasad
4. Ramesh Chand Singh,  
S/o Shri Shiv Shanker Singh .. Applicants

Versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. The Chief Administrative Officer (Const),  
Northern Railway, Kashmere Gate,  
Delhi. .. Respondents

O.A. No. 235 of 2000

S/Shri

1. Banwari Lal,  
S/o Shri Ram Chander

2. Raj Karan Singh,  
S/o Shri Lakhpat Singh .. Applicants  
versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.  
2. The Chief Administrative Officer (Const),  
Northern Railway, Kashmere Gate,  
Delhi. .. Respondents

O.A. No. 242 of 2000

S/Shri  
1. Prem Chand,  
S/Shri Hans Raj  
2. Nathi Ram,  
S/o Shri Bala Ram .. Applicants

versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.  
2. The Chief Administrative Officer (Const),  
Northern Railway, Kashmere Gate,  
Delhi. .. Respondents

O.A. No. 254 of 2000

Smt. Sujata Vaid,  
W/o Shri Rattan Kumar .. Applicant

versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.  
2. The Chief Administrative Officer (Const),  
Northern Railway, Kashmere Gate,  
Delhi. .. Respondents

O.A. No. 332 of 2000

Shri Mahipat Singh,  
S/o Shri Keshar Singh .. Applicant

versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.  
2. The Chief Adminis Officer (Const),  
Northern Railway, Kashmere Gate,  
Delhi. .. Respondents

O.A. No. 398 of 2000

Shri Girija Nandan,  
S/o Shri Baleshwar Prasad .. Applicant

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Chief Administrative Officer (Const), Northern Railway, Kashmere Gate, Delhi. .. Respondents

O.A. No. 412 of 2000

Shri Kanchan Yadav,  
S/o Shri Kumar Yadav .. Applicant

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Chief Administrative Officer (Const), Northern Railway, Kashmere Gate, Delhi.
3. The Assistant Engineer, Northern Railway, Panipat. .. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. We are satisfied that the claims of applicants in all these five O.As are fully covered by CAT, P.B. order dated 16.8.2000 in O.A. No. 1707/99 P.K. Gandhi & Others Vs. Union of India & Anr. Nothing has been shown to us to establish that the aforesaid order dated 16.8.2000 has been quashed, set aside, stayed or modified.

These O.A.s are

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3. Under the circumstances these O.A.s are disposed of in terms of the aforesaid order dated 16.8.2000, and the benefits flowing therefrom should be extended to the present applicants also. These directions should be implemented within three months from the date of receipt of a copy of this order. No costs.

4. Let a copy of this order, be placed in each case record.

(Dr. A. Vedavalli) *Addressed*  
Member (J)

karthik

(S.R. Adige) *My copy*  
Vice Chairman (A)

*Am. 11/11/2001*  
(H. C. MITTAL)  
Private Secretary  
Central Administrative Tribunal  
Copernicus House, Copernicus Marg  
New Delhi-110001